

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2016 &  
IA NO. 736 OF 2016**

**Dated: 25<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant(s)  
Versus  
Real Power Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup  
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Vishvendra Tomar  
h/f Mr. Raunak Jain for R-1

Mr. C. K. Rai  
Mr. Sachin Dubey for R-2

**ORDER**

As agreed by learned counsel for the parties, list this matter for  
hearing on **4-12-2018**.

**(S.D. Dubey)  
Technical Member**

*tpd/kt*

**(Justice Manjula Chellur)  
Chairperson**